

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 198
TO BE ANSWERED ON 29.01.2026

IMPLEMENTATION OF SCHEMES IN TRIBAL AREAS

198. SHRI RAJEEV RAI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any concrete schemes have been implemented for the development of tribal areas in the country during the years 2023-24 and 2024-25;
- (b) if so, the details of such schemes and the extent to which the Government has so far been successful in developing tribal areas thereunder, State-wise; and
- (c) the details of the funds allocated for the implementation of the said schemes and the scheme-wise and State-wise funds spent so far in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the following links:

Statement 10B for 2023-24: <https://www.indiabudget.gov.in/budget2023-24/doc/eb/stat10b.pdf>

Statement 10B for 2024-25: <https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf>

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at <https://statetsp.tribal.gov.in>.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The details of these schemes, the State-wise funds allocations made and physical progress made during 2023-24 and 2024-25 by the Ministry is given at **Annexure**.

Information obtained from the administrative statistics of and large-scale Surveys conducted by the Ministries /Depts indicates that considerable progress has been made in the socio-economic condition of Scheduled Tribes, as given below:

- Gross Enrolment Ratio (GER) for STs has improved at Upper Primary, Secondary and Senior Secondary levels. GER at Upper Primary level (VI-VIII) has increased from 91.33% in 2013-14 to 99.5% in 2024-25, at Secondary level (IX-X) has increased from 70.2 % in 2013-14 to 81.30% in 2024-25 and at Senior Secondary Level (XI-XII), it has improved from 35.44 % in 2013-14 to 51.90% in 2024-25. GER for Higher education for STs has increased from 11.3% in 2013-14 to 21.2 % in 2021-22.
- Around 85.31 lakh STs registered for houses under Pradhan Mantri Awas Yojna (PMAY)-Gramin. Till now 84.33 lakh houses have been sanctioned for STs under the scheme, out of which construction of 63.31 lakh houses have been completed.
- Average Monthly Per Capita Consumption Expenditure (MPCE) for Scheduled Tribes increased from Rs 1122 and Rs 2193 for rural & urban respectively in 2011-12 to Rs.3363 & Rs.6030 in 2023-24 (As per Household Consumption Expenditure Survey (HCES) - 2023-24 conducted by National Sample Survey Office (NSSO), Ministry of Statistics & Programme Implementation)
- Worker Population Ratio (WPR) in usual status (PS+SS) among STs in 2017-18 was 40.0 % which increased to 52.0% in 2023-24 (Source: PLFS, MoSPI)
- Labour Force Participation Rate (LFPR) in usual status (PS+SS) among STs in 2017-18 was 41.8 % which increased to 53.0 % in 2023-24 (Source: PLFS, MoSPI)

DAPST allocation has increased 5 times from Rs. 24594.45 crore in 2013-14 to Rs. 123232.61 crore in 2024-25. The utilization of DAPST funds has remained consistently high, exceeding 92% of the Revised Estimates over the last five years.

Annexure referred to in reply to part (a) to part (c) of the Lok Sabha Unstarred Question No. 198 for 29.01.2026 by SHRI RAJEEV RAI regarding “IMPLEMENTATION OF SCHEMES IN TRIBAL AREAS”

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

(i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

(iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”.

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

The Ministry is implementing the scheme ‘Pradhan Mantri Janjatiya Vikas Mission (PMJVM)’ through Tribal Co-operative Marketing Development Federation of India (TRIFED) which envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, agri / minor Forest Produce (MFPs) / non-farm produce. Under the scheme, financial support is provided to the State Governments for setting up of Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants

under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSSs benefiting around 3.5 lakh ST students across the country.

(v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

(vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(ix) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

(x) National Fellowship & Scholarship for Higher Education of ST students:

(a) National Scholarship– (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b) National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

State-wise funds allocations made by the Ministry under these schemes/programmes is as follows:

State-wise fund released under Pre-Matric scholarship Scheme for ST students (as on 31.12.2025)

(in Rs. Cr)

| Sl.No. | Name of the State/UT | F.Y. 2023-24 | F.Y. 2024-25* |
|---------------|-----------------------------|---------------------|----------------------|
| 1 | Andaman & Nicobar | | 0.1 |
| 2 | Andhra Pradesh | 57 | 30.77 |
| 3 | Arunachal Pradesh | | |
| 4 | Assam | 1.88 | 1 |
| 5 | Bihar | | |
| 6 | Chhattisgarh | 52.5 | |
| 7 | DNH & DD | | |
| 8 | Goa | 0.53 | 0.36 |
| 9 | Gujarat | 62 | 9.23 |
| 10 | Himachal Pradesh | 1.1 | |
| 11 | Jammu & Kashmir | | |
| 12 | Jharkhand | 57 | |
| 13 | Karnataka | 34 | 7 |
| 14 | Kerala | 4.36 | 1 |
| 15 | Ladakh | | 0.4 |
| 16 | Madhya Pradesh | | 53.05 |
| 17 | Manipur | | |
| 18 | Meghalaya | | 0.7 |
| 19 | Mizoram | 3.07 | |
| 20 | Nagaland | | |
| 21 | Odisha | | 29.5 |
| 22 | Puducherry | | |
| 23 | Rajasthan | | 22.36 |
| 24 | Sikkim | | |
| 25 | Tamil Nadu | 3.62 | 0.6 |
| 26 | Telangana | 1.5 | 0 |
| 27 | Tripura | | 6.92 |
| 28 | Uttar Pradesh | | |

| | | | |
|----|--------------|--------------|---------------|
| 29 | Uttarakhand | 0.15 | 0.7 |
| 30 | West Bengal | 29.89 | |
| | Total | 308.6 | 163.69 |

*Provisional

**State-wise fund released under Post-Matric scholarship Scheme for ST students
(as on 31.12.2025)**

(in Rs. Cr)

| Sl.No. | Name of the State/UT | F.Y. 2023-24 | F.Y. 2024-25* |
|---------------|-----------------------------|---------------------|----------------------|
| 1 | A.& N. Islands | | 0.1 |
| 2 | Andhra Pradesh | 114.71 | 120 |
| 3 | Arunachal Pradesh | 80 | 100 |
| 4 | Assam | 35 | 79.71 |
| 5 | Bihar | | 4.43 |
| 6 | Chhattisgarh | 71.25 | 70 |
| 7 | DNH & DD | 4.04 | 4.9 |
| 8 | Goa | 5.27 | 5 |
| 9 | Gujarat | 350 | 231.22 |
| 10 | Himachal Pradesh | | 5 |
| 11 | Jammu & Kashmir | 7.46 | 9.95 |
| 12 | Jharkhand | 53.11 | 200 |
| 13 | Karnataka | 225.56 | 125 |
| 14 | Kerala | 46.89 | 29 |
| 15 | Ladakh | 5.96 | 35 |
| 16 | Madhya Pradesh | 350 | 250 |
| 17 | Maharashtra | 570.36 | 117.81 |
| 18 | Manipur | 30 | 25 |
| 19 | Meghalaya | 85 | 145.08 |
| 20 | Mizoram | 25 | 24 |
| 21 | Nagaland | 35 | 62 |
| 22 | Odisha | 135.64 | 294 |
| 23 | Puducherry | | 0 |
| 24 | Rajasthan | 220 | 350 |
| 25 | Sikkim | | 6 |
| 26 | Tamil Nadu | 20 | 25 |
| 27 | Telangana | 112.5 | 152.5 |
| 28 | Tripura | 40 | 74.94 |
| 29 | Uttar Pradesh | 10 | 15 |

| | | | |
|----|--------------|----------------|----------------|
| 30 | Uttarakhand | 1.88 | 2.7 |
| 31 | West Bengal | 34.06 | 35 |
| | Total | 2668.69 | 2598.34 |

*Provisional

State/UT-wise, details of funds released to State Governments for MPCs during last two years under PM-JANMAN

(in Rs. Cr)

| S.N. | State | FY 2023-24 | FY 2024-25* |
|-------------|----------------|-------------------|--------------------|
| 1 | Andhra Pradesh | 14.97 | 5.00 |
| 2 | Chhattisgarh | 8.52 | 0.00 |
| 3 | Gujarat | 1.66 | 4.37 |
| 4 | Jharkhand | 0.62 | 1.50 |
| 5 | Karnataka | 3.33 | 10.26 |
| 6 | Kerala | 2.29 | 0.00 |
| 7 | Madhya Pradesh | 25.99 | 0.00 |
| 8 | Maharashtra | 12.47 | 5.00 |
| 9 | Odisha | 12.68 | 23.92 |
| 10 | Rajasthan | 3.33 | 3.44 |
| 11 | Tamil Nadu | 5.20 | 20.67 |
| 12 | Telangana | 2.91 | 13.24 |
| 13 | Tripura | 4.57 | 7.50 |
| 14 | Uttar Pradesh | 0.83 | 0.00 |
| 15 | Uttarakhand | 0.62 | 4.78 |
| | Total | 99.99 | 99.68 |

*Provisional

The details of funds released under the scheme “Development of PVTGs”

are as under:

(in Rs. lakhs)

| S. No | State | 2023-24 | 2024-25* |
|--------------|----------------|----------------|-----------------|
| 1 | Andhra Pradesh | 0 | 0 |
| 2 | A & N Islands | 0 | 0 |
| 3 | Bihar | 0 | 0 |
| 4 | Chhattisgarh | 0 | 0 |
| 5 | Gujarat | 0 | 0 |
| 6 | Jharkhand | 0 | 0 |
| 7 | Karnataka | 0 | 0 |
| 8 | Kerala | 0 | 0 |
| 9 | Madhya Pradesh | 0 | 0 |
| 10 | Maharashtra | 0 | 0 |
| 11 | Manipur | 0 | 0 |
| 12 | Odisha | 0 | 0 |
| 13 | Rajasthan | 0 | 0 |
| 14 | Tamil Nadu | 0 | 2723..11 |
| 15 | Telangana | 0 | 2746.87 |
| 16 | Tripura | 0 | 207.95 |
| 17 | Uttar Pradesh | 0 | 0 |
| 18 | Uttarakhand | 0 | 0 |
| 19 | West Bengal | 0 | 1631.05 |
| | Total | 0 | 7308.98 |

*Provisional

Amount of loan disbursed by NSTFDC in FY 2023-24 and FY 2024-25

| Sl. No. | State | Rs. in lakhs | |
|---------|---------------------------|------------------|------------------|
| | | 2023-24 | 2024-25* |
| | | Amount disbursed | Amount disbursed |
| 1 | Andhra Pradesh | 5551.49 | 6039.21 |
| 2 | Andaman & Nicobar Islands | 0.00 | 0.00 |
| 3 | Arunachal Pradesh | 25.77 | 17.88 |
| 4 | Assam | 40.02 | 24.24 |
| 5 | Bihar | 3.06 | 0.00 |
| 6 | Chhattisgarh | 227.29 | 499.43 |
| 7 | Dadra & Nagar Haveli | 4.55 | 0.00 |
| 8 | Goa | 0.22 | 0.00 |
| 9 | Gujarat | 2810.12 | 4931.39 |
| 10 | Haryana | | 0.00 |
| 11 | Himachal Pradesh | 2.19 | 30.60 |
| 12 | Jammu & Kashmir | 295.19 | 1102.49 |
| 13 | Jharkhand | 684.25 | 247.45 |
| 14 | Karnataka | 853.41 | 1854.44 |
| 15 | Kerala | 446.74 | 684.80 |
| 16 | Lakshadweep | | 73.53 |
| 17 | Madhya Pradesh | 1759.58 | 1660.72 |
| 18 | Maharashtra | 2523.52 | 567.76 |
| 19 | Manipur | 235.49 | 102.80 |
| 20 | Meghalaya | 475.91 | 298.09 |
| 21 | Mizoram | 6856.69 | 6948.28 |
| 22 | Nagaland | 1199.77 | 627.08 |
| 23 | Odisha | 362.35 | 883.56 |
| 24 | Rajasthan | 712.22 | 130.16 |
| 25 | Sikkim | 34.23 | 201.63 |
| 26 | Tamil Nadu | 3265.67 | 1210.39 |
| 27 | Telangana | 3218.52 | 5174.31 |
| 28 | Tripura | 2014.62 | 1695.98 |
| 29 | Uttarakhand | 32.59 | 1.92 |
| 30 | Uttar Pradesh | 3.37 | 85.81 |
| 31 | West Bengal | 1526.59 | 2233.75 |
| | TOTAL | 35165.42 | 37327.70 |

*Provisional

State-wise fund released under SCA to TSS/PMAAGY during last 5 years**(Rs. in lakh)**

| S. No. | States | 2023-24 | 2024-25* |
|---------------|-------------------|---------------------|---------------------|
| | | Fund Release | Fund Release |
| 1 | Andhra Pradesh | 0.00 | 0.00 |
| 2 | Arunachal Pradesh | 0.00 | 0.00 |
| 3 | Assam | 7182.38 | 5186.19 |
| 4 | Bihar | 0.00 | 0.00 |
| 5 | Chhattisgarh | 0.00 | 0.00 |
| 6 | DNDD | 0.00 | 0.00 |
| 7 | Goa | 0.00 | 0.00 |
| 8 | Gujarat | 0.00 | 0.00 |
| 9 | Himachal Pradesh | 0.00 | 0.00 |
| 10 | J & K | 0.00 | 0.00 |
| 11 | Ladakh | 0.00 | 0.00 |
| 12 | Jharkhand | 0.00 | 0.00 |
| 13 | Karnataka | 0.00 | 0.00 |
| 14 | Kerala | 61.19 | 30.00 |
| 15 | Madhya Pradesh | 0.00 | 0.00 |
| 16 | Maharashtra | 0.00 | 0.00 |
| 17 | Manipur | 0.00 | 0.00 |
| 18 | Meghalaya | 0.00 | 0.00 |
| 19 | Mizoram | 1112.009 | 1468.00 |
| 20 | Nagaland | 0.00 | 3827.44 |
| 21 | Odisha | 3044.42 | 0.00 |
| 22 | Rajasthan | 0.00 | 0.00 |
| 23 | Sikkim | 0.00 | 0.00 |
| 24 | Tamilnadu | 855.805 | 461.37 |
| 25 | Telangana | 0.00 | 1646.00 |
| 26 | Tripura | 2737.23 | 0.00 |
| 27 | Uttarakhand | 0.00 | 0.00 |
| 28 | Uttar Pradesh | 0.00 | 0.00 |
| 29 | West Bengal | 0.00 | 0.00 |
| | Total | 14993.04 | 12619.00 |

*Provisional

Fund released under Article 275(1) of Constitution (as on 05.06.2025)

(Rs.in Lakh)

| S.N | States | 2023-24 | 2024-25* |
|--------------------|-------------------|----------------------|----------------------|
| | | Total Release | Total Release |
| 1 | Andhra Pradesh | 0.00 | 9841.55 |
| 2 | Arunachal Pradesh | 6740.00 | 10030.00 |
| 3 | Assam | 3294.12 | 4286.23 |
| 4 | Bihar | 871.24 | 524.00 |
| 5 | Chhattisgarh | 15676.77 | 14506.46 |
| 6 | Goa | 150.00 | 479.91 |
| 7 | Gujarat | 4584.77 | 2727.27 |
| 8 | Himachal Pradesh | 1696.45 | 2244.23 |
| 10 | Jharkhand | 14299.82 | 5147.06 |
| 11 | Karnataka | 4070.00 | 4730.26 |
| 12 | Kerala | 1910.44 | 395.81 |
| 13 | Madhya Pradesh | 15741.70 | 9183.585 |
| 14 | Maharashtra | 0.00 | 0.00 |
| 15 | Manipur | 2456.35 | 1981.32 |
| 16 | Meghalaya | 3127.29 | 2217.40 |
| 17 | Mizoram | 2897.97 | 2143.80 |
| 18 | Nagaland | 5020.11 | 2050.50 |
| 19 | Odisha | 6870.56 | 10107.95 |
| 20 | Rajasthan | 8940.07 | 4626.61 |
| 21 | Sikkim | 1754.38 | 4485.06 |
| 22 | Tamil Nadu | 650.49 | 2019.665 |
| 23 | Telangana | 5169.00 | 13797.00 |
| 24 | Tripura | 4226.39 | 4151.82 |
| 25 | Uttar Pradesh | 1353.63 | 1829.90 |
| 26 | Uttarakhand | 964.05 | 0.00 |
| 27 | West Bengal | 4744.40 | 3549.61 |
| Grand Total | | 117210.00 | 117057.00 |

*Provisional

**DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2023-24 AND 2024-25
UNDER THE SCHEME OF GRANTS IN AID TO VOLUNTARY ORGANIZATIONS
WORKING FOR THE WELFARE OF SCHEDULED TRIBES'**

(Rs.in Lakh)

| S No | State | 2023-24 | 2024-25* |
|------|-------------------|---------|----------|
| 1 | ANDHRA PRADESH | 92.19 | 249.08 |
| 2 | ARUNACHAL PRADESH | 205.74 | 639.09 |
| 3 | ASSAM | 121.75 | 284.47 |
| 4 | CHHATTISGARH | 140.64 | 250.83 |
| 5 | DELHI | - | 17.42 |
| 6 | GUJARAT | 299.17 | 338.79 |
| 7 | HIMACHAL PRADESH | 437.22 | 578.27 |
| 8 | JAMMU AND KASHMIR | - | 49.28 |
| 9 | JHARKHAND | 918.76 | 2666.31 |
| 10 | KARNATAKA | 247.33 | 520.86 |
| 11 | KERALA | 7.53 | 186.75 |
| 12 | LADAKH | 84.54 | 181.79 |
| 13 | MADHYA PRADESH | 975.56 | 1438.54 |
| 14 | MAHARASHTRA | 1047.53 | 1550.50 |
| 15 | MANIPUR | 406.09 | 657.29 |
| 16 | MEGHALAYA | 914.83 | 2017.34 |
| 17 | MIZORAM | 38.69 | 158.85 |
| 18 | ODISHA | 4095.84 | 2885.48 |
| 19 | RAJASTHAN | 217.68 | 498.95 |
| 20 | SIKKIM | 53.16 | 117.11 |
| 21 | TAMIL NADU | 377.29 | 189.10 |
| 22 | TELANGANA | 96.98 | 208.03 |

| | | | |
|----|---------------|-----------------|-----------------|
| 23 | TRIPURA | 42.09 | 186.63 |
| 24 | UTTAR PRADESH | 51.03 | 140.36 |
| 25 | UTTARAKHAND | 44.30 | 98.68 |
| 26 | WEST BENGAL | 1167.79 | 1390.18 |
| | Total | 12083.71 | 17500.00 |

*Provisional

Details of funds released under the Scheme of ‘Support to Tribal Research Institutes’ during 2023-24 and 2024-25

(Rs. in lakh)

| Sl. No | State | 2023-24 | 2024-25* |
|---------------|---------------------|----------------|-----------------|
| 1 | Andaman and Nicobar | 0.00 | 0.00 |
| 2 | Andhra Pradesh | 125.00 | 0.00 |
| 3 | Arunachal Pradesh | 48.63 | 150.00 |
| 4 | Assam | 0.00 | 270.00 |
| 5 | Bihar | 0.00 | 99.00 |
| 6 | Chhattisgarh | 250.00 | 1100.00 |
| 7 | Goa | 50.57 | 200.00 |
| 8 | Gujarat | 0.00 | 250.00 |
| 9 | Himachal Pradesh | 0.00 | 125.00 |
| 10 | Jammu And Kashmir | 770.85 | 100.00 |
| 11 | Jharkhand | 417.03 | 200.00 |
| 12 | Karnataka | 0.00 | 200.00 |
| 13 | Kerala | 0.00 | 300.00 |
| 14 | Ladakh | 0.00 | 99.00 |
| 15 | Madhya Pradesh | 143.08 | 600.00 |
| 16 | Maharashtra | 0.00 | 250.00 |
| 17 | Manipur | 0.00 | 140.00 |
| 18 | Mizoram | 550.00 | 723.14 |
| 19 | Nagaland | 400.00 | 600.00 |
| 20 | Odisha | 600.00 | 600.00 |
| 21 | Rajasthan | 0.00 | 0.00 |
| 22 | Sikkim | 0.00 | 200.00 |
| 23 | Tamil Nadu | 25.00 | 300.00 |
| 24 | Telangana | 0.00 | 1300.00 |
| 25 | Tripura | 25.00 | 300.00 |
| 26 | Uttar Pradesh | 0.00 | 0.00 |
| 27 | West Bengal | 0.00 | 0.00 |
| 28 | Meghalaya | 0.00 | 100.00 |
| 29 | Uttarakhand | 948.01 | 793.86 |
| | Total | 4353.17 | 9000.00 |

*Provisional

Details of funds released under EMRS during last two years

(Rs. In Lakh)

| S. No | Name of the State/UT | 2023-24 | 2024-25 * |
|--------------|-----------------------------|--------------------|----------------------|
| 1 | Andhra Pradesh | 10,795.05 | 23,663.34 |
| 2 | Arunachal Pradesh | 693.91 | 2,004.18 |
| 3 | Assam | 2,732.67 | 10,654.29 |
| 4 | Bihar | 8.95 | 34.12 |
| 5 | Chhattisgarh | 15,888.89 | 87,116.18 |
| 6 | Dadra & Nagar Haveli | 163.45 | 335.72 |
| 7 | Gujarat | 15,667.55 | 27,426.87 |
| 8 | Himachal Pradesh | 829.76 | 1,573.21 |
| 9 | Jammu & Kashmir | 891.40 | 824.01 |
| 10 | Jharkhand | 23,915.13 | 64,433.10 |
| 11 | Karnataka | 2,677.67 | 7,931.89 |
| 12 | Kerala | 249.00 | 1,252.21 |
| 13 | Ladakh | 800.00 | 17.41 |
| 14 | Madhya Pradesh | 13,157.19 | 37,322.68 |
| 15 | Maharashtra | 8,525.91 | 30,480.89 |
| 16 | Manipur | 3,044.92 | 2,408.14 |
| 17 | Meghalaya | 21,014.66 | 31,442.72 |
| 18 | Mizoram | 1,242.52 | 14,602.86 |
| 19 | Nagaland | 18,377.12 | 698.27 |
| 20 | Odisha | 48,934.80 | 64,195.55 |
| 21 | Rajasthan | 13,687.79 | 14,316.06 |
| 22 | Sikkim | 1,118.83 | 1,058.36 |
| 23 | Tamil Nadu | 1,099.80 | 1,738.95 |
| 24 | Telangana | 14,276.17 | 16,804.36 |
| 25 | Tripura | 6,670.35 | 11,718.41 |
| 26 | Uttar Pradesh | 624.14 | 1,379.74 |
| 27 | Uttarakhand | 1,537.53 | 3,856.71 |
| 28 | West Bengal | 1,869.70 | 1,789.50 |
| | Total | 2,30,494.85 | 4,61,079.71 |

*Provisional

State-wise fund Progress for PM JANMAN:

PM JANMAN Progress – Line Ministry Sanctioned details as on 31.03.2025

| S. N o. | Name of State | MoRD (PM AY-G) | | MoRD (PMGS Y) | | MoJS (JJM) | | MoHFW (NRHM) | MoWCD (PO SHAN 2.0) | | MoE (S SA) |
|---------|----------------|---------------------|--------------------|---------------------------|---------------------|-----------------------|----------------------|------------------------------------|---------------------|-------------------|-----------------------------|
| | | House s Sanc tioned | House s Com pleted | Roads s anctio n (in K M) | Compl eted (i n KM) | Sancti oned Villag es | Satur ated Villag es | MMUs san ctioned an d operatio nal | AWC s sanc tioned | AWCs Opera tional | No of H ostels sa nctione d |
| 1 | ANDHRA PRADESH | 41935 | 482 | 612.718 | 0 | 1859 | 380 | 141 | 266 | 139 | 8 |
| 2 | CHHATTISGARH | 27577 | 6141 | 2449.108 | 166 | 1407 | 341 | 58 | 174 | 30 | 31 |
| 3 | GUJARAT | 10871 | 3128 | 1.55 | 2 | 572 | 572 | 17 | 67 | 67 | 5 |
| 4 | JHARKHAND | 34637 | 1138 | 126.05 | 4 | 2502 | 473 | 55 | 386 | 111 | 10 |
| 5 | KARNATAKA | 1100 | 24 | 63.756 | 0 | 439 | 192 | 5 | 22 | 20 | 1 |
| 6 | KERALA | 661 | 6 | 0 | 0 | 96 | 1 | 24 | 7 | 7 | 4 |
| 7 | MADHYAPRADESH | 172045 | 56766 | 1835 | 101 | 4519 | 1393 | 74 | 572 | 217 | 51 |
| 8 | MAHARASHTRA | 43538 | 3231 | 50.14 | 0 | 2520 | 1287 | 84 | 145 | 145 | 13 |
| 9 | ODISHA | 35750 | 9957 | 147.87 | 0 | 1103 | 559 | 50 | 90 | 58 | 30 |
| 10 | RAJASTHAN | 21029 | 3440 | 98.687 | 0 | 337 | 36 | 6 | 51 | 12 | 4 |
| 11 | TAMILNADU | 9004 | 2318 | 0 | 0 | 1370 | 1212 | 105 | 34 | 34 | 8 |

| | | | | | | | | | | | |
|----|-------------------|-------|------|--------|---|-----|-----|----|-----|----|----|
| 12 | TELANGANA | 0 | 0 | 66.98 | 0 | 300 | 300 | 22 | 85 | 4 | 8 |
| 13 | TRIPURA | 17241 | 9390 | 203.11 | 0 | 251 | 28 | 6 | 141 | 88 | 14 |
| 14 | UTTAR PRADESH | 145 | 95 | 0 | 0 | 7 | 4 | 2 | 1 | 1 | 2 |
| 15 | UTTARAKHAN | 1941 | 1417 | 0 | 0 | 115 | 78 | 24 | 7 | 6 | 3 |
| 16 | WEST BENGAL | 0 | 0 | 0 | 0 | 414 | 79 | 14 | 0 | 0 | 0 |
| 17 | ANDAMAN & NICOBAR | 0 | 0 | 0 | 0 | 2 | 2 | 0 | 0 | 0 | 0 |
| 18 | MANIPUR | 1711 | 0 | 0 | 0 | 27 | 2 | 0 | 42 | 42 | 2 |
| 19 | BIHAR | 0 | 0 | 0 | 0 | 33 | 32 | 0 | 49 | 49 | 0 |

| S. No. | Name of State | MoP (RDSS) | | MNRE | | MoC (DoT-US OF) | | | MoTA | |
|--------|----------------|----------------|-----------------|----------------|-----------------|---------------------------------------|--------------------------|-----------------------|------------------------|--|
| | | HHs Sanctioned | HHs Electrified | HHs Sanctioned | HHs Electrified | Habitation planned for coverage (No.) | Habitation covered (No.) | MPCs sanctioned (No.) | VDVKs sanctioned (No.) | |
| 1 | ANDHRA PRADESH | 25054 | 24614 | 1675 | 105 | 1545 | 1005 | 125 | 73 | |
| 2 | CHHATTISGARH | 7077 | 6461 | 1578 | 687 | 187 | 74 | 75 | 16 | |
| 3 | GUJARAT | 6626 | 6626 | 0 | 0 | 48 | 28 | 39 | 21 | |
| 4 | JHARKHAND | 12442 | 1247 | 2342 | 842 | 519 | 430 | 113 | 35 | |

| | | | | | | | | | |
|-------------|-------------------|--------|--------|------|------|------|------|------|-----|
| 5 | KARNATAKA | 1615 | 1444 | 179 | 174 | 36 | 27 | 74 | 33 |
| 6 | KERALA | 345 | 312 | 98 | 0 | 52 | 30 | 15 | 7 |
| 7 | MADHYAPRADESH | 29290 | 11296 | 2060 | 0 | 203 | 73 | 125 | 83 |
| 8 | MAHARASHTRA | 8556 | 9216 | 0 | 0 | 317 | 180 | 121 | 40 |
| 9 | ODISHA | 2866 | 1326 | 0 | 0 | 443 | 133 | 74 | 43 |
| 10 | RAJASTHAN | 17633 | 15945 | 0 | 0 | 4 | 3 | 18 | 50 |
| 11 | TAMIL NADU | 10673 | 5089 | 0 | 0 | 158 | 103 | 60 | 37 |
| 12 | TELANGANA | 3884 | 3884 | 326 | 126 | 97 | 36 | 73 | 25 |
| 13 | TRIPURA | 11664 | 11692 | 1703 | 0 | 57 | 48 | 50 | 30 |
| 14 | UTTAR PRADESH | 316 | 195 | 0 | 0 | 5 | 2 | 5 | 5 |
| 15 | UTTARAKHAND | 669 | 669 | 0 | 0 | 1 | 1 | 15 | 5 |
| 16 | WEST BENGAL | 3372 | 3372 | 0 | 0 | 6 | 3 | 0 | 0 |
| 17 | ANDAMAN & NICOBAR | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 1 |
| 18 | MANIPUR | 0 | 0 | 0 | 0 | 0 | 0 | 11 | 2 |
| 19 | BIHAR | 51 | 0 | 0 | 0 | 0 | 0 | 7 | 0 |
| GRAND TOTAL | | 142133 | 103388 | 9961 | 1934 | 3679 | 2177 | 1000 | 506 |

State-wise No. of EMRSs sanctioned and functional (as on 31.12.2025)

| Sl. No. | State / UT | EMRS Sanctioned | EMRS Functional |
|--------------|--------------------------------------|-----------------|-----------------|
| 1 | Andhra Pradesh | 28 | 28 |
| 2 | Arunachal Pradesh | 10 | 5 |
| 3 | Assam | 17 | 6 |
| 4 | Bihar | 3 | 2 |
| 5 | Chhattisgarh | 75 | 75 |
| 6 | Dadra & Nagar Haveli and Daman & Diu | 1 | 1 |
| 7 | Gujarat | 47 | 44 |
| 8 | Himachal Pradesh | 4 | 4 |
| 9 | Jammu & Kashmir | 6 | 6 |
| 10 | Jharkhand | 91 | 51 |
| 11 | Karnataka | 12 | 12 |
| 12 | Kerala | 4 | 4 |
| 13 | Ladakh | 3 | - |
| 14 | Madhya Pradesh | 71 | 63 |
| 15 | Maharashtra | 39 | 37 |
| 16 | Manipur | 21 | 5 |
| 17 | Meghalaya | 37 | 2 |
| 18 | Mizoram | 17 | 11 |
| 19 | Nagaland | 22 | 3 |
| 20 | Odisha | 111 | 47 |
| 21 | Rajasthan | 31 | 31 |
| 22 | Sikkim | 4 | 4 |
| 23 | Tamil Nadu | 8 | 8 |
| 24 | Telangana | 23 | 23 |
| 25 | Tripura | 21 | 12 |
| 26 | Uttar Pradesh | 4 | 3 |
| 27 | Uttarakhand | 4 | 4 |
| 28 | West Bengal | 9 | 8 |
| Total | | 723 | 499 |

Number of Beneficiaries under the Scheme of Pre-Matric Scholarship for ST students

| Sl.No. | Name of the State/UT | AY. 2023-24* | AY. 2024-25* |
|---------------|-----------------------------|---------------------|---------------------|
| 1 | Andaman & Nicobar | 173 | 281 |
| 2 | Andhra Pradesh | 0 | 0 |
| 3 | Arunachal Pradesh | 2852 | 2831 |
| 4 | Assam | 4353 | 8075 |
| 5 | Bihar | 8451 | 15139 |
| 6 | Chhattisgarh | 44837 | 27171 |
| 7 | DNH & DD | 1273 | 1162 |
| 8 | Goa | 1670 | 1698 |
| 9 | Gujarat | 121083 | 124886 |
| 10 | Himachal Pradesh | 2616 | 3260 |
| 11 | Jammu & Kashmir | 2548 | 8371 |
| 12 | Jharkhand | 114519 | 129142 |
| 13 | Karnataka | 97191 | 104211 |
| 14 | Kerala | 8331 | 10980 |
| 15 | Ladakh | 2228 | 2029 |
| 16 | Madhya Pradesh | 259997 | 212347 |
| 17 | Manipur | 3470 | 3916 |
| 18 | Meghalaya | 5590 | 6149 |
| 19 | Mizoram | 8911 | 8807 |
| 20 | Nagaland | | |
| 21 | Odisha | 106691 | 122029 |
| 22 | Puducherry | 11 | 14 |
| 23 | Rajasthan | 76272 | 57037 |
| 24 | Sikkim | 62 | 377 |
| 25 | Tamil Nadu | 17557 | 19178 |
| 26 | Telangana | 2460 | |
| 27 | Tripura | 11601 | 12597 |

| | | | |
|----|---------------|---------------|---------------|
| 28 | Uttar Pradesh | 2329 | 3211 |
| 29 | Uttarakhand | 902 | 812 |
| 30 | West Bengal | 21789 | 24333 |
| | Total | 929767 | 910043 |

***Provisional**

Note:-Number of beneficiaries given for respective academic year is based on the proposal/SoE submitted by States/UTs. Beneficiaries figures are provisional and might change based on updated inputs from States/Uts..

Number of Beneficiaries under the Scheme of Post-Matric Scholarship for ST students

| Sl.No. | Name of the State/UT | AY 2023-24* | AY 2024-25* |
|--------|----------------------|-------------|-------------|
| 1 | A.& N. Islands | 193 | 311 |
| 2 | Andhra Pradesh | 79780 | 67888 |
| 3 | Arunachal Pradesh | 42417 | 45125 |
| 4 | Assam | 58774 | 77350 |
| 5 | Bihar | 1444 | 3428 |
| 6 | Chhattisgarh | 40552 | 34022 |
| 7 | DNH DD | 1053 | 1627 |
| 8 | Goa | 3274 | 3163 |
| 9 | Gujarat | 226456 | 233161 |
| 10 | Himachal Pradesh | 4390 | 4937 |
| 11 | Jammu & Kashmir | 7319 | 15309 |
| 12 | Jharkhand | 148676 | 65104 |
| 13 | Karnataka | 123707 | 125823 |
| 14 | Kerala | 13731 | 13034 |
| 15 | Ladakh | 9413 | 8969 |
| 16 | Madhya Pradesh | 353486 | 326410 |
| 17 | Maharashtra | 139165 | 144785 |
| 18 | Manipur | 33542 | 32275 |
| 19 | Meghalaya | 76755 | 73902 |
| 20 | Mizoram | 31685 | 28471 |

| | | | |
|----|---------------|----------------|----------------|
| 21 | Nagaland | 42485 | 41793 |
| 22 | Odisha | 213957 | 230366 |
| 23 | Puducherry | 11 | 10 |
| 24 | Rajasthan | 168516 | |
| 25 | Sikkim | 1849 | 2411 |
| 26 | Tamil Nadu | 25216 | 28273 |
| 27 | Telangana | 131505 | 131032 |
| 28 | Tripura | 33678 | 33506 |
| 29 | Uttar Pradesh | 9676 | 10427 |
| 30 | Uttarakhand | 3972 | 3853 |
| 31 | West Bengal | 37760 | 29528 |
| | Total | 2064437 | 1816293 |

*Provisional

Note:-Number of beneficiaries given for respective academic year is based on the proposal/SoE submitted by States/Uts. Beneficiaries figures are provisional and might change based on updated inputs from States/Uts..
